

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 208 OF 2017 &
IA NOS. 352 & 354 OF 2017**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Virender Rawal & Ors.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **06.12.2017.**

**(I.J. Kapoor)
Technical Member**
ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**